87

			•	•	
		1958 69	1969-70	1970-71	
	Net collection of income-tax and corporation tax.	678.24	801.84	839.64	_
•	Net income-t; x arrears at the end of the year.	435.49	507.91	499.68	
	Expenditure on collections.	13.67	16.16	19.44	

APKINTMENT OF THE SIXTH FINANCE COMMISSION

407. SHRI SITARAM JAIPURIA : SHRITHILLAI VJLLALAN :

Will the Minister of FINANCE be pleased to stale:

- (a) whether there is any proposal under Government's considerat on to appoint tie Sixth Finance Commsssion; and
 - (b) if so, the details the eof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) (a): Yes, Sir.

(b) The details regarding composition gr.d tetms of refereic; cf the Cimraissio are under consideration and an announcement will be made -as soon as a decision is taken on these matters.

DISCRIMINANION BETWEEN r ECEASiO AND RETIRED ARMED FORCES OFFICERS

408. CHAUDHARY A. MOHAMMAD: \\
ill the Minister of DEFENCE oe pleased to refer to the reply to to Unstarred Question No. 640 given in the Rajyi Sabha on the 6lh August, 1970 and state:

- (a) the reasons for making discrimination between the deceased Armed Forces Officers and Personnel who retired on pension before 1st January 1964, in the matter of gianting family pension; and
- (b) win ther, in view of the fact that distitute widows of such deceased Armed Forces personnel are experiencing a lot of mental and finacial hardship on the death of j of their husbands as (I) their pensions are I

S opped, (2) family pensions are also not available to them and (3) the widows become too old to earn their living, Government propose to grant family pension to the widows of Armed Forces Personnel as admissible in the case of Armed Forces Officers irrespective of the age at w.iich their husbands may die?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) In accordance with the normal policy of Government, measures involving progressive financial c\ncessions are not normally given retrospective effect. However, under the Scheme effective from 1.1.1964, rrdinary family pension is made admissible to the widows of officers and personn! below officer rank, till death or diigi, I fication.

(b) The age restrictirn is ro* a; pli-cnble for f.e grant of ordinary fa.nily pension. Special family pension, which is granted when the death of an individual is either attributable to or aggravated by service factors, is not admissib'e if the death of the ex-serviceman occurs after 60 years of age. This rule is applicable b • h to officers and to personnel b.low office- rank, irrespective of whe her they retired before or after 1st January. K64.

$\begin{array}{c} \textbf{DAILY W\backslash GES OF ArpiovED TOURIST} \\ \textbf{GUIDES} \end{array}$

409 SHRI N. K. SHcJWALKAR: Will the Minister jf TOURISM AND CIVIL AVIATION be pleased to state;

(a) whether there is any proposal under Government's consideration to revise the dai'.y wages of the approved tourist guides with a view to matching their wages with the rising cost of livings?

- (b) if so, the details thereof; and
- (c) if the answer to part (a) above be in ihe negative, the reasons therefore?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No .such proposal is under consideration.

- (b) Does not arise.
- (c) From time to time Government gnes d-ie consideration to the rev sion of fees to be charged by guides approved by the Department of Tourism.

TAKNJ OVER OF ANDHRA SCIENTIFIC COMPANY

- 410. SHRI M. V. BHADRAM : Will the Minister of DEFENCE be pleased to state :
- (a) whether it is a fact that the Andhra Scientific Company or Machilipatnam has been taken over by the Government of Inc'ii; and
- (b) if so, when and on what conditions the company was taken over?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEr'NCE (SHRI VIDYA CHARAN SHUKLA) (a i and (b): Government have decided to lake over the Management of ti e Andhra Sc entific Company for a period of five years under the Indus'ries (Development & Regulation) Act, 1971. The fo.mal notafication in this behalf is under issue.

AGITATION BY THE EMPLOYEES O. STATE BANK OF INDIA, HYDERABAD

- 411. SHRI M. V. BHADRAM : Will the Minister of FINANCE be pleased to state :
- (a) whether, there was any hunger strike agitation, recently by the employees of the State Bank or India Hyderabad Circle; and
- (b) if so, what were the reasons therefore; and how and when the, agitation was called off?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (b) A cording to the State Bank of India, the Award staff union at the Circle level at Hyderabad, with whom the bank deals on specific issues relating to that circle, not having any all InJia bearing, split in two groups some months back. One group owes allegiance to the All India Stale Bank of India Staff Federation, the recognised Federation in the bank at all India level and the other to the Association. All India Bank Employees' Certain civil court proceedings have been in'tiated by each of the groups against the other. It would appear that on 1st February, 1972 a m.-ssenger belonging to o.ie group objected to the branch accountant discussing the allotment of messenger duli;s for the month of February, 1972 with the messenger belonging to the other group. The altercation that followed, it is reported, led to a serious breach of pence in the Vijayawada branch and employees belonging to both the groups indulged in phys'cal violence against each Other between i 1 "30 and 11 A. M. on that day. According to the investigation con-I ducted- by the bank, sev;n employees, 3 belonging to one of the groups and 4 to the other, were involved in the scuffle. All the seven employees were charge sheeted by the bank. To ensure smo > h functioning of the branch and facilitate the conduct of domestic enquiry, the bank als) decided to transfer thre: emp'oy:es-one from one group and two fro n the other-who were reported to have been primarily responsible for the trouble. The leader of one of the groups went on fast .on 21.st February demanding that ch r eshee s and transfer orders issued to employees of his group s'loull be withdrawn cancelled. A few oiher emo'oyees are also reported to ha/e gone on relay hunger strike in sympa'hy at a few other branches of the bank in Andhra Pradesh.

Though the fast was called off on 4th Maich, 1972 it is reported the agitation is still continuing Regional Labour Comnis-sioner (Cen'ral) Hyderabad has initiated concilation proceedings.

EXPANSION OF BAJAJ SCOOTER PROJECT

412. SHRI KALYANCHAND: Will the minister of COMPANY AFFAIRS be pleased to state;